

Subsidy on fertilizers

†2999. SHRI NARESH AGRAWAL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that Government is contemplating to reduce or withdraw the subsidies being provided on some fertilizers; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) and (b) No, Sir. There is no proposal to withdraw subsidy on any of the fertilizers presently covered by the subsidy scheme.

The difference between the delivered cost of urea at farm gate and MRP payable by the farmer is disbursed by Government of India as subsidy to urea units. The MRP is statutorily fixed by the Government. At present, the Maximum Retail Price (MRP) is Rs. 5360 per MT (exclusive of the Central excise duty, Central sales tax, countervailing duty, the sales tax and other local taxes wherever levied) *w.e.f.* 1st November, 2012.

Department is implementing Nutrient Based Subsidy Policy for Phosphatic and Potassic (P&K) fertilizers *w.e.f.* 1.04.2010 under which a fixed amount of subsidy, decided on annual basis is provided to each grade of P&K fertilizers depending upon its nutrient (N, P, K & S) contents. MRP of P&K fertilizers is fixed by fertilizer companies.

The subsidy on P&K fertilizers is fixed by the Government after taking into consideration all relevant factors such as international prices of P&K fertilizers/its raw materials, prevailing prices of fertilizers in the country, inventory level, exchange rates etc.

The proposal for fixing the rates of subsidy for the year 2014-15 is presently under consideration of the Government.

Smuggling of fertilizers

3000. SHRI Y.S. CHOWDARY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the details of fertilizer subsidy given during the last three years, State-wise;

(b) the details of increase in crop-yields during the last three years;

†Original notice of the question was received in Hindi.